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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART II.

Educational Notices, Results of Examinations, etc.

NOTICE.

Names of Munshis qualified to teach Urdu can be had on application to the Secretary, Board of Examiners, 1, Council

House Street, Calcutta. A complete list is published once a month in the *Gazette of India*, Part II.

P. T. MANSFIELD,
Chief Secretary to Government.

COMMITTEE OF LEGAL EDUCATION.

BIHAR AND ORISSA.

PLEADERSHIP EXAMINATIONS, 1937.

The next Pledership examinations will be held on the 12th, 13th and 14th July 1937.

INTERMEDIATE.

12th July 1937—10-30 A.M. to 1 P.M.	Hindu and Muhammadan Law.
2 P.M. to 4-30 P.M.	Law of Contract and Torts.
13th July 1937—10 A.M. to 1 P.M.	Law of Person and Law of Succession.

FINAL.

13th July 1937—2 P.M. to 4-30 P.M.	Law of Crimes and the Law of Evidence applicable thereto.
14th July 1937—10-30 A.M. to 1 P.M.	Land Laws (including Tenancy and Revenue Law and the Law relating to the Transfer of Property) (Excluding Amending Act IV of 1928 Bengal Council).
2 P.M. to 4-30 P.M.	General Law (i. e., all the subjects prescribed for Preliminary, Intermediate and Final Pledership examinations,

There will be 10 questions to be answered in each paper. Each paper will carry 150 marks. In order to pass a candidate must obtain at least 50 marks in each paper and an aggregate of 225 marks in the three papers of 450 marks.

MUKHTARSHIP EXAMINATION, 1937.

The next Mukhtarship examination will be held on the 15th July 1937.

10-30 A.M. to 1 P.M.	Land Laws and the Law of Civil Procedure and Limitation, Law of Contracts, Hindu and Muhammadan Law and the Interpretation of Statutes.
2 P.M. to 4-30 P.M.	Law of Crimes and Evidence.

There will be 10 questions to be answered in each paper. Each paper will carry 150 marks. In order to pass in the subject the candidate must secure 75 marks out of 150, i. e., 50 per cent. But unless the candidate secures $66\frac{2}{3}$ per cent of the total marks he shall not pass, i. e., out of 300 he must secure 200 when he shall be declared as passed.

GENERAL.

The examination of those candidates who have submitted their applications for leave to appear at the examination through the District Judge of Cuttack and Ganjam (Puri) will be held at the Ravenshaw Collegiate School, Cuttack. All other candidates will be examined at the Wheeler Senate House, Patna. No books or papers of any description must be taken into the examination room. All writing material will be provided with the exception of pen which candidates must bring with them.

The examination will be conducted in English by written questions. Candidates will be required to produce at the examination the Extracts from the Register of candidates sent to them through the District Judge through whom their applications were forwarded to the Committee of Legal Education, Bihar and Orissa. In no circumstances will candidates be admitted after the hour stated above.

ANY CANDIDATE APPROACHING AN EXAMINER AS TO THE RESULT IS LIABLE TO BE DISQUALIFIED AND HIS ATTENDANCE AT THE EXAMINATION CANCELLED.

In no circumstances will any candidate be informed of the number of marks he has secured in any of the papers. But upon a written application being made to the Secretary, Committee of Legal Education, Bihar and Orissa, *within one month* from the publication of the result of the examinations candidates who have failed to pass will be informed in which papers or papers they have failed to secure the requisite number of marks.

CANDIDATES SHALL NOT WRITE THEIR NAMES OR THEIR FATHER'S NAMES ON OR INSIDE THEIR ANSWER BOOKS. ANY CANDIDATES DOING OTHERWISE SHALL BE SEVERELY DEALT WITH BY THE COMMITTEE.

[ILLEGIBLE],

Secretary, Committee of Legal Education,
Bihar and Orissa.

THE ELLIOTT PRIZE FOR SCIENTIFIC RESEARCH FOR 1937-41.

In accordance with the Government of Bengal, General Department, revised notification no. 112 T. Edn., dated the 5th May 1917, published in Part I, page 667, of the *Calcutta Gazette*, 1917, the Elliott Prize for Scientific Research for 1937 will be awarded to the author of the best original essays giving the results of original research or investigation made by the candidate in Chemistry and published during the years 1933-36, inclusive.

In accordance with the notification cited above, the Elliott Prize for Scientific Research for 1938 will be awarded to the author of the best original essays giving the results of original research or investigation made by the candidate in Physics and published during the years 1934-37, inclusive.

Any native of Bengal, Bihar or Orissa, or any Anglo-Indian or domiciled European,

residing in Bengal, Bihar or Orissa, may compete for the prize.

The essays of competitors must be sent in so as to reach the President of the Royal Asiatic Society of Bengal, C/O the General Secretary, 1 Park Street, Calcutta, by the end of June of this year. Author's reprints must be submitted and not manuscripts. The prize will be awarded to the best competitor and be conferred publicly at the Annual General Meeting of the Royal Asiatic Society of Bengal in February 1938.

Preference will be given to researches leading to discoveries likely to develop the industrial resources of Bengal, Bihar or Orissa.

The value of the prize will not be less than Rs. 210. In the event of no essay being deemed of sufficient merit, no prize will be awarded.

The prizes for the next four years will be allotted as follows:—

1938—Physics.

1939—Geology and Biology (including Pathology and Physiology).

1940—Mathematics.

1941—Chemistry.

All essays submitted must have been published during the four calendar years immediately preceding that for which the prize is given.

JOHN ANDERSON,

President, Royal Asiatic Society of Bengal

SYAMAPRASAD MOOKERJEE,

Vice-Chancellor, Calcutta University.

J. M. BOTTOMLEY,

Director of Public Instruction, Bengal.

CALCUTTA: 14th January 1937.

[3—3—28-5-1937.]

DEPARTMENT OF PUBLIC
INSTRUCTION, ORISSA.

NOTICE TO PUBLISHERS.

No. 3.—The Government of Orissa in the Education, Health and Local Self-Government Department have been pleased to direct that each book submitted to the Text-Book Committee for approval shall be accompanied by a declaration in the following form from the author or publisher:—

I/We declare that no copyright material has been used in the book entitled.....
...../necessary permission has been obtained for the copyright material that has been used in the book entitled
.....

Dated.....

Signature of author(s) or publisher(s).

H. DIPPIE,

Director of Public Instruction.

CUTTACK: 4th May 1937.

[3—3—28-5-1937.]